

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

Cause list - 2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.07.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For hearing	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal Shri Shivadutt Bannanje IRP	GCL Pvt Ltd	A Murali Advocate

ADVOCATE FOR PETITIONER/s:

Hemanth R Rao
Adv for CoC
984575916

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Hemanth, learned Counsel for the CoC.

Shri Hemanth, representing for CoC submit, that, the CoC has suggested replacing the IRP with another IRP and is going to file necessary application for the approval of the IRP as recommended by the CoC.

Post the case on **10.07.2019**.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)

Shruthi

Verified

[Signature]
Court Officer